

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 69 of 2019 [TP 199/2016(CP 198 of 2007) with TP 199-A/2016(CA 112 of 2013)]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020**

Name of the Company:

Jagran Prakashan Ltd
V/s
Jagran Publication Pvt Ltd & Ors

Section:

Section 397-398 of the Companies Act

ORDER

No one appeared for the Petitioner and also for the Respondent.

Matter to appear for further consideration on 11.09.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 2nd day of July, 2020.